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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.654 of 1999
M.A.No.620/99

New Delhi, this the 18 day of March, 1999

HON'BLE MR.JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HON'BLE SHRI N.SAHU, MEMBER(A)

1. Raj Kumar S/o Sh.Kanahiya Lal,
r/o D-26, Thompson Road, New Delhi-2.
2. Bal Raj S/o Sh.Anant Ram,
r/o Gali No.6, Vill.Jagatpur, Delhi-9
3. Lulu Ram S/o Sh.Sita Ram
r/o G-221, Sh. Niwaspuri,
N.Delhi-65.
4. Devi Dutt S/o Sh.Ballav Pandey
r/o A/91, Chander Vihar, Manduali,
Faralpur, Delhi-92.
- 4A. Suraj Singh s/o Sh.Dahi Ram
r/o F/270, Lado Sarao, P.O.Meharuli,
N.Delhi-30
5. Man Singh s/o Sh.Mikkan Lal Ji,
r/o D-43, Rouse Avenue Road, New Delhi
6. Shambhu Nathi s/o Sh.Ram Chander
r/o G-164, Shri Niwas Puri, New Delhi
7. Anil Kumar Goyia s/o Sh.M.P.Goyia
r/o D-571, Mandir Marg, New Delhi-1
8. V.Nagaraj Rao s/o Late Sh.S.R.V.Rao,
r/o C-200, Nanak Pura, New Delhi-21
9. Shiv Parshad s/o Sh.Late Sh.Gaja Nanad,
r/o F-4, PRESS Road, New Delhi-2.
10. Ajit Singh s/o Sh.Ranbir Singh
r/o G-102, S.N.Puri, New Delhi.
11. Pramod Kumar s/o Late Sh. Joga Ram,
r/o 17, F.Jahangir Road, New Delhi.
12. Jagdish Chand s/o Shri Rati Ram
r/o E-22, Rouse Avenue Road, New Delhi.
13. Faqir Chand s/o Sh.Hairgian Singh
r/o D-G/1064, Sarojini Nagar, New Delhi.
14. Virender Kumar Sharma
s/o Shri Phool Kumar Sharma
r/o A/703, Sarojini Nagar, New Delhi.
15. Kanhiya Lal Ghosh s/o Sh.
Mirdad Road, New Delhi.
16. Bhawani Shankar s/o Sh.Ram Swarup,
r/o E-19, Rouse Avenue Road, New Delhi

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17. Raj Pal s/o Sh. Late Sh. Chander
r/o A-113, Sarojini Nagar, New Delhi.
18. Jaspal Singh s/o Sh. Late Roar Singh,
r/o G-695, Shri Niwas Puri, New Delhi-65.
19. Ramesh Chander s/o Sh. Brij Lal,
r/o D-60, Press Lane, New Delhi-2
20. Lakhinder Singh s/o Sh. Harpal Singh
r/o 7-F, Press Road, New Delhi.
21. Lalji Ram s/o Sh. Panchu Ram
r/o 13/4, Sarojini Road, New Delhi-5
22. Chander Mohan s/o Sh. Late Jagain Nath
r/o E-9, Rouse Avenue Road, New Delhi
23. Lorence Horo s/o Sh. Late Sh. Polikarp Horo
r/o C-294, Minto Road, Complex, New Delhi
24. Bimal Sha s/o Shri Devki Sha
r/o J-840, Mandir Marg, New Delhi
25. Inder Pal Singh s/o Sh. Prit Pal Singh,
R/o C-181, Sri Niwas Puri,
New Delhi-65

.... Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The Secretary,
Ministry of Urban Development
Nirman Bhawan, New Delhi
2. The Director
Directorate of Printing,
B-Wing, Nirman Bhawan, New Delhi
3. The Manager,
Photo Litho Unit
Govt. of India Press, Minto Road,
New Delhi.

.... Respondents

O R D E R (ORAL)

By Reddy, J. -

Heard the learned counsel for the applicants.

2. M.A. 620/99 for joining together is allowed.
3. The only grievance of the applicants is for granting the revised scale of pay of the ~~existing~~

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Machinemman Grade-I of Rs.5000-8000 as per the recommendation of the 5th Pay Commission which has been accepted by the Government. This O.A. is filed as the revised pay-scale has not been given to the applicants. It is stated that a representation filed by the applicants on 5.1.99 has not been disposed of by respondent 2 as yet. We, therefore, direct respondent no.2 to dispose of the representation of the applicants by a reasoned and speaking order within a period of four weeks from the date of receipt of a copy of this order. With this direction, the O.A. is disposed of.

Dinesh

(N. SAHU)
MEMBER(A)

VRR
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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